

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-III**

**Item No.-145**  
IB-3075(ND)/2019

**IN THE MATTER OF:**

Mr.Amit Mittal.

Vs.

M/s Supertech Ltd.

....FINANCIAL CREDITOR

....CORPORATE DEBTOR

**SECTION**

U/s 7 IBC code 2016

**Order delivered on 18.02.2021**

**CORAM:**

**CH. MOHD. SHARIEF TARIQ**

**MEMBER (JUDICIAL)**

**SHRI NARENDER KUMAR BHOLA**

**MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant/FC : M.P Sahay, Ms. Eccha Shukla, Ms. Awanitika, Advocates

For the Respondent/CD : Mr. Satish Rai, Advocate

For the Intervener :

**ORDER**

Counsels for both the sides are present. The Counsel for the Financial Creditor prayed for time to seek fresh instructions from his client.

List the matter on 16<sup>th</sup> March, 2021.

— sd —

**(NARENDER KUMAR BHOLA)**  
**MEMBER (TECHNICAL)**

— sd —

**(CH. MOHD. SHARIEF TARIQ)**  
**MEMBER (JUDICIAL)**